

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

39

C.P No. 23/(MAH)/2017
M.A. No. 219/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Mr. Pratik Jayesh Vira
V/s.
M/s. Mayurpankh Fine Builders Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-244 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1. Sr. Counsel Gaurav
Torli a/w Kirtida
Chandrasekhar, Nandini
Chit Hal, & Tarun Jainwal
i/b. M. Humranwale
for Petitioners

Nandini

2. Mr. Navroz Seerwai, Senior Advocate
Mr. Sanjeev Malik, Advocate
a/w Ms. Shivangi Vaid, Advocate
for Respondent Nos 1-3

Sanjeev Malik
Shivangi Vaid

Contd.....2

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ORDER

MA 219/2017 IN CP No. 23/241-244/NCLT/MB/MAH/2017

On the miscellaneous application, Respondent side is at liberty to file reply, if any, within 5 days hereof, rejoinder if any, on or before next date of hearing.

List this matter for hearing on 17.07.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)